

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

Company Appeal (AT) No. 65 of 2019

IN THE MATTER OF:

Mrs. C. Valli Narayan

...Appellant

Versus

C. Krishniah Chetty and Sons Pvt. Ltd. & Ors.

...Respondents

Present: -

For Appellant: Mr. P. Nagesh, Sr. Advocate with Ms. Aakanksha Kaul, Mr. Mohit Chadha and Mr. Kshitij Parashar, Advocates.

For Respondents: Mr. Mandeep S. Kalra, Ms. Sakshi Pawar, Mr. Vishal Singhal, Mr. Kanak Malik, Mr. Greeshna Menon, Mr. Paras M Sharma and Mr. Sandeep Mishra, Advocates for R-1 & 10.

Ms. Meenakshi Arora, Sr. Advocate with Mr. Sandeep Narian, Advocate for R- 2-7.

Mr. Dhyan Chinnappa, Se. Advocate with Mr. Ankur S. Kulkarni, Mr. Nirnimesh Debe, Mr. Susheel Cyriac Joseph and Ms. Uditha Chakravarthy, Advocates for R-8.

Mr. Jayant K Mehta, Sr. Advocate with Mr. Surya Kapoor, Mr. Balaji Subramanian, Advocates for R-9.

ORDER
(Virtual Mode)

24.03.2021 On 11.02.2021 the Learned Counsel for the Respondent Nos. 1 and 10 was directed to file Hard Copy of the I.A. which they have filed through e-mail.

Learned Counsel for the Respondent Nos. 1 and 10 submits that he has filed the Hard Copy of the I.A. on 11.02.2021.

Cont.....

From the perusal of the Office Note it appears that the Hard Copy of the I.A. filed by Respondent Nos. 1 and 10 is not on record. Registry is directed to check and place the I.A. filed by Respondent Nos. 1 and 10 on record.

As the Appeal is earlier ordered to list on **25th March, 2021** under the same heading.

[Justice Anant Bijay Singh]
Member (Judicial)

[Ms. Shreesha Merla]
Member (Technical)

R. N./ nn./